



Sir Michael Westropp

Knight, Bar-at-Law

1870-1882

Sir Michael Westropp succeeded Sir Richard Couch in 1870. He was a practicing Counsel in the Supreme Court and the High Court before he was raised to the Bench. He was Chief Justice till 1882. He is noted for some extremely lengthy and learned judgments, notably the judgments in *Nawroji v. Rogers* and *Lopes v. Lopes*, in which he made a very careful research into the early history of Bombay. Sir Westropp was an upright, independent and erudite Judge.